

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

203. RCP(IB)/6(MB)2024

IN THE MATTER OF

Thin Computing Solutions Pvt Ltd
VS
Forbes Technosys Limited

... Petitioner

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 08.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: CS PS THAKRE (VC)

For the Respondent: None present

ORDER

RCP/6/2024 - The case has been called out twice but none present on behalf of the petitioner. In case there is no representation on the part of the petitioner on the next date the matter shall be dismissed for non-prosecution. Adjourned to **06.08.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/